

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1723
ANSWERED ON:28.11.2002
PRODUCTION AND SUPPLY OF LNG
ANANTA NAYAK

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have a proposal to lay greater emphasis on the production and supply of eco-friendly Liquefied Natural Gas (LNG);
- (b) if so, the steps taken in this regard during the last three years; and
- (c) the details of programme drawn up for the current plan period?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): Yes, Sir. In order to promote use of Liquefied Natural Gas (LNG) it has been placed in the Open General Licence (OGL) list with permission for 100% Foreign Direct Investment (FDI). Counter-veiling duty on LNG has also been removed to make it competitive.

In addition to some other initiatives for import of LNG, four oil PSUs namely Gas Authority of India Ltd., Oil and Natural Gas Corporation Ltd., Bharat Petroleum Corporation Ltd., and Indian Oil Corporation Ltd. have promoted a joint venture company Petronet LNG Limited (PLL) which is setting up two LNG terminals one at Dahej, Gujarat with capacity of 5 million metric tonnes per annum (MMTPA) and another at Kochi, Kerala with 2.5 MMTPA capacity.